

year, 1977-78 [Placed in Library. See No. LT-4475/79].

(3) A copy each of the following papers (Hindi and English versions);

(a) (i) Annual Report of the Board of Apprenticeship Training (Northern Region) Kanpur, for the year 1977-78 alongwith the Audited Accounts.

(ii) Review by the Government on the working of the Board of Apprenticeship Training (Northern Region) Kanpur, for the year 1977-78. [Placed in Library. See No. LT-4476/79].

(b) (i) Annual Report of the Board of Apprenticeship Training (Western Region), Bombay, for the year 1977-78 alongwith the Audited Accounts.

(ii) Review by the Government on the working of the Board of Apprenticeship Training (Western Region), Bombay, for the year 1977-78. [Placed in Library. See No. LT-4477/79].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955, JUTE (LICENSING AND CONTROL) ORDER, 1961, REVIEW ON AND ANNUAL REPORT OF KHADI AND VILLAGE INDUSTRIES COMMISSION ACT, 1956 AND STATEMENT FOR DELAY.

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to lay on the Table—

(1) A copy of the Imported Cement Control (Second Amendment) Order, 1979 (Hindi and English versions) published in Notification No. S. O. 241(E) in Gazette of India dated the 3rd May, 1979, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-4478/79].

(2) A copy of Notification No. S. O. 260(E) (Hindi and English versions) published in Gazette of India dated the 7th May, 1979 regarding the minimum prices of jute and mesta of different varieties and

grades for purchase and sale in different areas during the season 1979-80 issued under the Jute (Licensing and Control) Order, 1961. [Placed in Library. See No. LT-4479/79].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1977-78 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956 alongwith Statistical Statement.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Khadi and Village Industries Commission, Bombay, for the year 1977-78.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the above documents. [Placed in Library. See No. LT-4480/79].

REVIEW ON AND ANNUAL REPORT OF BHARAT OPHTHALMIC GLASS LTD., DURGAPUR FOR 1977-78 AND A STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): On behalf of Shrimati Abha Maiti, I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1977-78.

(ii) Annual Report of the Bharat Ophthalmic Glass Limited Durgapur, for the year 1977-78 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers.

[Placed in Library. See No. LT-4481/79].

ANNUAL REPORT OF CENTRAL VIGILANCE COMMISSION FOR THE PERIOD FROM 1-4-1978 TO 31-12-1978 AND A MEMORANDUM RE: THE REPORT.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission for the period from 1st April, 1978 to 31st December, 1978.

(2) A copy of the Memorandum (Hindi and English versions) explaining the reasons for non-acceptance by Government of the Commission's advice in certain cases mentioned in the above Report [Placed in Library. See No. LT-4482/79].

11.52 hrs.

COMMITTEE ON ABSENCE OF MEMBERS

MINUTES

SHRI D. AMAT (Sundergarh): I beg to lay on the Table Minutes of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 4th April and 10th May, 1979.

11.53 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from

the Secretary-General of Rajya Sabha:—

(i) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 9th May, 1979, adopted the following motion in regard to the Committee on Public Accounts:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term ending on the 30th April 1980, and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following member of the Rajya Sabha have been duly elected to the said Committee:—

- 1 Shri M. Anandam
- 2 Shri Sitaram Kesari
3. Dr. Bhai Mahavir
- 4 Shrimati Purabi Mukhopadhyay
5. Shri Kalp Nath Rai
6. Shri B. Satyanarayan Reddy
7. Shri Gian Chand Totu.

(ii) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 9th May, 1979, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

"That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for